NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/624/ (IB)/2017

NAME OF THE PETITIONER(S)

: AUTOCOP (I) PVT LTD

NAME OF THE RESPONDENT(S)

: I BUILDING AUTOMATION PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Vamuel Vamand

REPRESENTATION BY WHOM

R. AMISHKUMAR Adv. MONISH K.VIg

Advocate for Respondent

ORDER

Counsel for petitioner present. Learned Advocate caused appearance on behalf of the respondent and filed vakalat. He also stated that there is a possibility of settling the matter between the parties. Time is enlarged at request of both the counsel. Put up on 28.11.2017.

- sel -S Vijayaraghavan Member (Technical)

_ sel -K Anantha Padmanabha Swamy Member (Judicial)